

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

CCP NO. 340/93 in  
OA NO. 288/87

DECIDED IN : 29.10.1993

On Prakash Verma

... Petitioner

Vs.

R. S. Sethi, Secretary  
(Medical), Delhi Adminis-  
tration & Another

... Respondents

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Petitioner in Person

Respondents through Shri Vinay Sabharwal,  
Counsel

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath :

Learned counsel for the respondents, Shri Vinay Sabharwal, submitted that the judgment of the Tribunal has since been complied with. The petitioner who was present in person, also agrees with that position. These proceedings are dropped.

*S. R. Adige*  
( S. R. Adige )

Member (A)

*V. S. Malimath*  
( V. S. Malimath )

Chairman

as